

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP(IB)/187(CHE)/2023
Name of Petitioner :
& Liquidator of M/s KCMT Machinery India Pvt Ltd
Name of Respondent :
Section : Sec 59 of IBC, 2016

ORDER

Present: Mr. K.K.Balasubramaniam, Ld. Counsel for the Petitioner.

An adjournment is sought stating that in support of the application for dissolution, additional documents are to be filed.

List the petition for hearing on **24.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**